

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 2831  
TO BE ANSWERED ON 06.08.2015

MAINTENANCE OF ROADS

2831. SHRI BHAGWANT MANN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) since 2013 including Punjab, State-wise;
- (b) whether the Union Government has issued instructions to State Governments to fix the responsibility and ensure transparency for repairing and maintaining the high quality of roads build under these schemes;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI SUDARSHAN BHAGAT)

(a): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per PMGSY guidelines, execution of projects cleared by the Ministry is the responsibility of the State Governments. The length of roads completed by the States including the State of Punjab, during years 2012-13 to 2015-16 (upto June'15) is enclosed as Annexure.

(b) to (d): As per PMGSY Programme Guidelines, all the roads being constructed under PMGSY will be covered under a 5-years maintenance contract to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document (SBD). Maintenance funds to service the contract is budgeted by the State Government and placed at the disposal of State Rural Roads Development Agency (SRRDA) in a separate Maintenance Fund Account. On expiry of 5-years post-construction maintenance, the roads shall be placed under Zonal Maintenance Contracts consisting of 5-years maintenance including renewal of the surface, as per cycle. The State Governments will make the necessary budget provision and place the funds to service the Zonal Maintenance Contracts at the disposal of the SRRDA in the Maintenance Fund Account.

Ministry has been issuing advisories to the States regarding the need for timely maintenance of rural roads. The States are required to conduct Pavement Condition Index (PCI) Survey and prepare Road Inventory, for prioritization of roads for upgradation and maintenance. The PCI survey is to be repeated every two years. The States have been asked to regularly release the requisite funds required by SRRDA for maintenance and its utilization. During Regional Review Meetings and Empowered Committee Meetings, the State Governments are being advised to ensure proper maintenance and upkeep of rural roads and full utilization of maintenance funds. The States have also been asked to formulate and notify State Rural Road Maintenance Policy and Maintenance Management System for rural roads.

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## Annexure

Annexure referred to in reply to Part (a) of Lok Sabha Unstarred Question No.2831 to be answered on 06.08.2015

**Pradhan Mantri Gram Sadak Yojana (PMGSY)**

Statement showing road length completed during years 2012-13 to 2015-16 (Upto June' 15)

#	States/U.Ts	Length in Kms			
		Year 2012-13	Year 2013-14	Year 2014-15	Year 2015-16
1	2	3	4	5	6
1	Andhra Pradesh	400	192	595	207
2	Arunachal Pradesh	394	489	547	197
3	Assam	1,456	958	870	106
4	Bihar	6,342	3,164	3,632	932
5	Chattisgarh	1,024	1,292	2,648	860
6	Goa	0	0	0	0
7	Gujarat	180	896	1,892	333
8	Haryana	69	3	633	139
9	Himachal Pradesh	0	134	485	328
10	Jammu & Kashmir	1,411	892	935	101
11	Jharkhand	1,237	1,031	1,750	486
12	Karnataka	386	211	628	311
13	Kerala	109	192	346	39
14	Madhya Pradesh	2,754	3,006	5,181	992
15	Maharashtra	650	449	500	190
16	Manipur	424	533	300	275
17	Meghalaya	23	24	45	10
18	Mizoram	93	77	49	47
19	Nagaland	94	293	215	39
20	Odisha	2,401	3,063	3,843	1,007
21	Punjab	326	730	737	217
22	Rajasthan	2,140	2,290	3,233	1,294
23	Sikkim	48	99	121	22
24	Tamil Nadu	42	748	1,965	103
25	Telangana				115
26	Tripura	242	291	239	8
27	Uttar Pradesh	270	1,110	2,000	547
28	Uttarakhand	474	405	715	422
29	West Bengal	1,172	2,741	2,233	428

